BIFR include various measures like restructuring the capital, indication of fresh funds by the promoters, merger with the other companies, change of management, provision for working capital and term loans by banks and financial institutions.

As on 31.3.2002, there were 2067 cotton/man-made fibre spinning, composite and exclusive weaving textile mills in the Non-SSI Sector and 1046 SSI spinning units in the country. There are also 3.75 lakh powerloom units. Similarly there are large number of units in decentralised/small scale sector under various segments like knitting, processing, readymade garments, etc. Government is not maintaining State-wise details of mills earning profit/incurring losses.

Those the reasons for incurring losses would differ from textile mill to textile mill, in general the reasons for losses may include obsolete machinery, uneconomic operations, power supply, surplus workforce, high cost of production, low productivity, financial mismanagement, marketing problems etc.

INDO-US military ties

*618. SHRI K. NATWAR SINGH: DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that as part of the continuing efforts to foster closer Indo-US military ties, think-tanks of both the countries have teamed up for regular interaction;
- (b) if so, whether the National Defence University of the US and Delhi-based Institute of Defence Studies and Analysis (IDSA) have evolved an institutionalized mechanism to keep in touch;
- (c) if so, whether an IDSA team led by its Director visited the US to draw up a blueprint for regular interaction and exchange of information; and
 - (d) if so, to what extent it has helped both India and the US?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes Sir, think tanks of India and U.S. have teamed up for regular

interaction. Such interaction, among other things does contribute to foster closer Indo-US military ties.

- (b) yes, Sir.
- (c) and (d) Yes Sir, a team led by the IDSA Director visited the U.S. in April 2002. for an Academic Dialogue on Security related matters. Such dialogue was part of an ongoing process, and such visits help both countries to gain a better understanding of each others Security perspectives.

Funds sanctioned under PMGSY to Punjab

*619. SHRI BALWANT SINGH RAMOOWALIA: SHRIMATI SHABANA AZMI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount sanctioned and approved for Punjab by the Central Government under Pradhan Mantri Gram Sadak Yojana during the financial year 2001-2002 indicating the names of roads and thd amount sanctioned for each road till date;
- (b) whether the construction of roads has already started, if so, the details thereof;
 - (c) if not, the reasons therefore, and
- (d) whether it is a fact that funds earmarked under PMGSY have been diverted by State Government to other heads/projects?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOMENT (SHRI SUBHAS MAHARIA): (a) to (d) For the year 2001-2002, road works for Rs. 74.29 crore have been cleared under the Pradhan Mantri Gram Sada Yojana (PMGSY) in Punjab and Rs. 55 crores have been released to the State. The list of road works cleared and their estimated cost is given in the Statement enclosed, *[see below]*.

The State Government have reported that work has, so far, commenced on 170 of the 236 roads and is expected to commence soon in respect of the remaining road works. The State authorities have also confirmed that funds released under the PMGSY are being kept in a separate Bank Account and have not been diverted.